

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/263/ (IB)/2017
NAME OF THE PETITIONER(S) : RAMESH ASSOCIATES PVT LTD
NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

<p><i>R. Nandhini</i></p> <p>R. Nandhini</p>	<p><i>For Petitioner</i></p> <p>For Petitioner</p>	<p><i>K. Anantha Padmanabha Swamy</i></p> <p>for S. S. Rajesh</p> <p>07/06/17</p>	<p><i>Ch. Md. Sharief Tariq</i></p> <p>for S. S. Rajesh</p> <p>7/6/17</p>
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ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for respondents stated that he has not received any papers. Counsel for petitioner is directed to provide all the papers alongwith copy of petition to the counsel for respondents. Counsel for petitioner is also directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 20.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)